

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAWAN
NEW DELHI - 110011

Policy Circular No. 28/(RE-99)/99-02

Dated:18.8.99

To

1. ALL LICENSING AUTHORITIES

(By Name)

2. ALL CUSTOMS AUTHORITIES

3. ALL EPCs/COMMODITY BOARDS

4. ALL CHAMBERS OF COMMERCE AND INDUSTRIES/ASSOCIATION

Subject: Classification of various Products under ITC(HS) Classifications of Export&Import Items (1997-2002) – clarifications regarding

This Directorate has been receiving representations from various quarters seeking clarifications as regards the Classification of certain specific items under the ITC(HS) Classifications of Export and Import Items, 1997-2002. Such requests made in terms of para 4.13 of the policy for issue of appropriate clarifications etc. have been examined and based on the decision(s) arrived at by the committee set up for this purpose, the applicants have been suitably advised about the appropriate classification of such items under the ITC(HS) Exim Code. A list of the items where clarifications were given is given below for information of all concerned.

Sl. No.	Item Description	Exim Code under which classified	Remarks
1.	Forage seeds Egyptian clover Barseem Seeds (Fodder seeds)	120999 09	
2.	Frozen French Fries	200410 09	Provided it is not imported in fried condition. The earlier Under 20041000 stands revised and withdrawn
3.	Corn Cob Grit	230210 02	

4.	Condensate	270900 00	
5.	Gas Oil	i) 271000 21 ii) 271000 29	i)For Diesel Gas Oil ii)Other Gas Oil, depending upon the nature of imports.
6.	Silicon Monoxide	281129 09	
7.	Hormone Melatonin	293799 09	
8.	Solvent (combination of Ethanol Isopropanol) - i. in consumer packs ii. In bulk form	381400 09.10 381400 09.90	
9.	Correction fluid in bulk form i)when imports are classified as a consumer goods ii)when imports are of a kind other than consumer goods	382490 29.80 382490 29.90	
10.	Regenerated Sponge Cloth	392114 00	
11.	Paste it note pads	482311 00.90	
12.	Decalcomania Plain Paper	490890 00	
13.	Filter medium(cotton cloth) for industrial use- i)weighing not more than 100g/m2	520821 00	
	(ii)weighing more than 100g/m2	520822 00	
14.	Mica Chips	681490 09	
15.	Ductile cast iron pipes and accessories	730300 09 & 73.07	For accessories
16.	Aluminium Eyelet's (Grommets)	830890 09.90	
17.	Industrial Vacuum Cleaners,	850910 00	Of single phase electric

	Scrubbers/ Dryers		motors with max. power of 1.3 KV
18.	Automatic Wet Pipes Machine	851633 00	
19.	Internal (Card Modems)	851750 03.10	
20.	Remote Access Servers	851750 03.30	
21.	Satellite Receivers of C-Band Signals	852520 11.20	
22.	Halogen lamp for air field lighting fixture	853921 00	
23.	Polystyrene rulers(Plastic Scale)	901780 09	
24.	Extensograph	902780 09	
25.	Pre-fabricated Steel Building material	9406009.10 & 9406009.20	Depending on the nature of their use.

This issues with the approval of Director General of Foreign Trade.

(PRATIMA DIKSHIT)

JOINT DIRECTOR GENERAL OF FOREIGN TRADE

FOR DIRECTOR GENERAL OF FOREIGN

F.No48/253/97-02/PC-1(B)